

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.10.2018 (Friday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
2.	Comp. App. (AT) No. 25 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors. With	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava n S.Gudiawala Garima Bajaj
3.	Comp. App. (AT) No. 32 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava n S.Gudiawala Garima Bajaj
4.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar -R& R2
5.	Comp. App. (AT) 272 of 2018	S. Gopakumar Nair &Anr. Vs. OBO Bettermann India Pvt. Ltd. &Anr.	J. Sagar	Sahil Narang Riddhi Jad

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By Order

Joint Registrar

25-10-18

A.I.S. Cheema
25/10/2018